

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001
Tel. No.011-23753915 / Fax No.011-23753920

No. ECO-1/2005/CERC

Dated: 18 June, 2013

PUBLIC NOTICE

Subject : Development of Modified Composite Index for Imported Coal for Payment Purposes

1. In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees, the Central Electricity Regulatory Commission (CERC) notifies the Escalation Rates for the imported coal, both for bid evaluation and payment purposes.
2. For payment purposes, the CERC uses a composite index for imported coal, that considers Australian Coal and South African Coal. In view of predominant share of Indonesian coal in steam coal imports, and based on feedback from stakeholders on need for inclusion of Indonesian coal in the composite index, the Composite Index has been modified to include Indonesian coal. The revised methodology for computing the Composite Index and escalation is attached as Annex 1 to this notice.
3. Comments/suggestions on the above revised methodology may be sent to the undersigned latest by 5th July, 2013. The comments/suggestions received after the stipulated date in the Commission's office may not be considered while finalizing the methodology.

Sd/-
(Rajiv Bansal)
Secretary